

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2759

ANSWERED ON:17.12.2008

HIGH WALL MINING TECHNOLOGY

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Will the Minister of COAL be pleased to state:

(a) whether the Singareni Collieries Co. Ltd.(SCCL) has decided to bring 'High Wall Mining' technology which undertake mining of thin coal seams with high productivity;

(b) if so, the details thereof alongwith the terms and conditions of the tenders floated for the technology and name of the companies empanelled for the purpose;

(c) whether any violation by any of the companies has been noticed; and

(d) if so, the details thereof alongwith the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA)

(a) & (b): Yes,Sir.To conserve and facilitate the optimum extraction of valuable coal reserves locked beneath high walls in opencast mines,Singareni Collieries Co. Ltd. (SCCL) has placed order for production of coal using high wall mining technology.The work has been awarded to Mis Advanced Mining Technology Pvt. Ltd. Hyderabad stipulating the following major criteria for the above technology provider:

1) Eligibility:

a) Manufacturer having major equipment in the proposed technology for at least 5 years.or

b) Successfully operated in operation of the proposed method of mining for at least 5 years. or

c) In case of a bidder,not falling in clause (a) or (b) above the bidder should have a legally binding agreement with the manufacturer mentioned at clause (a) or operation mentioned at clause (b) above. Such agreement should confirm that the bidder would have the necessary services from such organization upto the period of this contract.

2) Scope or Work:The scope of work includes the following:

Phase-I:

Conducting site scientific investigations, Preparing study report,Design and obtaining Director General of Mines Safety (DGMS) approval for technology and equipment.

Phase-II :

Mining contract for production of coal on Cost at per tonne basis.The payment ror the Phase-I work will be payable after obtaining the permission from DGMS for coal production. 250/0 of the total amount would be paid on getting DGMS approval for each project in sequence of operation. These studies shall be completed in 4 months.

3) Payment Methodology:

Payment for production of coal will be made on fortnightly basis for the coal produced during the 15 days within the next 15 days.

Basis of payment would be on tonnage produced by arranging a Belt Weigher or on surveyed volume calculated on the agreed survey method.

(c): There has been no violation of tender conditions.

(d): Does not arise in view of reply given to part (c) above.